

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**CP(C) 180/00118/2017
in
ORIGINAL APPLICATION NO. 180/339/2017**

Monday this the 4th day of June, 2018

CORAM

**HON'BLE MR. U. SARATHCHANDRAN, JUDICIAL MEMBER
HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

T.Suvarnan,
Aged 65 years, S/o late Raghavan
W/c Skilled Work Assistant,
Retired from the Office of the Executive Engineer,
Central Water Commission,
Mahanadi Division,
Doctor's Colony, Burla (PO),
Sambalpur District, Orrissa Pin 768 017,
Residing at Kaithavalappil House,
Puthenvelikkara (PO), North Paravoor,
Ernakulam District, Pin 683 594
Kerala State.

... **Petitioner**

[By Advocate Mr. M.V.Thampan]

V.

1. Narendra Kumar
Aged and father's name not known to the petitioner
Working as Chairman
The Central Water Commission,
Sewa Bhavan, R.K.Puram,
New Delhi, PIN 110 006

2. N.Srinivasa Rao
Aged and father's name not known to the petitioner
Working as Executive Engineer,
Central Water Commission,
Mahanadi Division,
Doctor's Colony, Burla (PO)
Sambalpur District,
Orissa, Pin 768 017.

3. Harminder Singh
Aged and father's name not known to the petitioner
Working as Pay and Accounts Officer,
Central Water Commission,
Sewa Bhavan, R.K.Puram,
New Delhi Pin 110 006.

... **Respondents**

(By Advocate Mr.N.Anilkumar, Sr.PCGC(R))

This application having been finally heard on 4.6.2018, the Tribunal on the same day delivered the following in the open court.

O R D E R (ORAL)

BY HON'BLE MR.U.SARATHCHANDRAN, JUDICIAL MEMBER

Shri.Prathap, Advocate representing Mr.M.V.Thamban, learned counsel for the petitioner submitted that as the order of this Tribunal has been complied with, this Contempt Petition can be closed. Accordingly the CP(C) is closed. No costs.Notices shall stand discharged.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

sv

List of Annexures

| | | |
|--------------|---|--|
| Annexure P-1 | - | True copy of the order dated 26.4.2017 in O.A No.180/339/2017 of this Hon'ble Tribunal |
| Annexure P-2 | - | True copy of the covering letter dated 9.5.2017 of the petitioner |
| Annexure P-3 | - | True copy of the letter dated 24.5.2017 of the 3 rd respondent |
| Annexure P-4 | - | True copy of the letter dated 25.5.2017 of the 3 rd respondent. |

.....